

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/11692 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 12<sup>th</sup> December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJHj/24/4131-4137 dtd. 30.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 23.12.2024 to 31.12.2024** (prefixing 22.12.2024; suffixing 01.01.2025) **as well as station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/11693-11694 /A, dated 12.12.2024**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

CR  
12/12/2024  
**REGISTRAR (VIGILANCE)**  
Gogoi